NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT:	SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
	SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRABHAKARAN. G.

For MIS. G. RAMASOBRAMANIAN

Respondents 1, 2, 4 to 7

G. Publo.

2. Juraj C (proxy councel) Councel jos jos R. Thankaranarayanan Petitioner

ORDER

Counsels for both the parties are present and prayed for time for making final submission. Put up on 01.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk